

COURT - I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 303 OF 2016 &
IA NO. 633 OF 2016

Dated: 15th May, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of :

Jindal Stainless (Hisar) Ltd.	...	Appellant(s)
Vs.		
Haryana Electricity Regulatory Commission & Ors.	...	Respondent(s)

Counsel for the Appellant(s) : Mr. Amit Kapur
Ms. Abiha Zaidi
Ms. Tanesha Singh

Counsel for the Respondent(s) : Mr. Nishant Ahlawat for R-1
Ms. Nikita Choukse for R-3

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on **10.07.2019**.

(S. D. Dubey)
Technical Member

(Justice Manjula Chellur)
Chairperson

tpd/pk